

discussions are accordingly in progress with a number of foreign shipyards. A decision will be taken after evaluation of the various offers.

#### Charges against an IPS Officer

2024. SHRI ROBIN SEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether enquiry against an I.P.S officer and erstwhile Superintendent of Government Printing regarding the allegation of printing bogus ballot papers during the last Lok Sabha election has been completed; and

(b) if so, the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) The enquiry relating to the printing of duplicate Ballot Papers in the Government Press, West Bengal in connection with the last Lok Sabha Election is not yet complete

(b) Does not arise.

#### Employees of Bharat Coking Coal Ltd.

2025. SHRI A. K ROY: Will the Minister of ENERGY be pleased to state:

(a) the percentage of direct and indirect, piece rated and time rated, underground and surface, workers and officers among the total employees of Bharat Coking Coal Ltd.; at the time of nationalisation and now, and the relative expenditure on them as wages, salaries and other amenities;

(b) whether since Nationalisation the expenditure on non-production forces has increased putting the collieries at perpetual loss; and

(c) if so, what action Government propose to take to reverse the trend?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (c). The information is being collected and will be laid on the Table of the House.

#### Harbour at Farakka

2026. SHRI SASANKASEKHAR SANYAL: Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 497 regarding Harbour at Farakka and state the steps taken by Government so far and what further steps are contemplated in the matter?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): A provision of Rs. 1 lakh has been made in the Annual Plan for 1978-79 for undertaking a feasibility study of proposal for introduction of Inland Water Transport between Haldia and Farakka. Requirements of shore facilities and handling facilities at Farakka are also proposed to be included within the scope of this feasibility study.

#### Benefits to Madhya Pradesh Government Servants for serving Territorial Army Service

2027. SHRI NIHAR LASKAR: Will the Minister of DEFENCE be pleased to state the benefits granted by Government of Madhya Pradesh to Government servants for serving in the territorial army such as:

- (i) increments in the service,
- (ii) cash awards,
- (iii) other facilities?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (i) Nil

(ii) (a) Three cash awards of Rs. 100/- each have been instituted by the State Government for being awarded to the three best "Other Rank" trainees of the Infantry Battalion of Territorial Army located in Madhya Pradesh.

(b) Cash awards of Rs. 2,500/- and Rs. 1,500/- each are given by the State Government to those recipients of Territorial Army Decoration and Territorial Army Medal, respectively, who hail from Madhya Pradesh.